

**Declaration of assets and Liabilities** 

Year 2022-23

I, Sulochana Kumari Choudhary, D/O of Late Hridyanarayan Kunwar aged 54 Years, belonging to Bihar Vidhan Sabha Service and presently working as Office Attendant giveherein below the details of the assets (immovable, movable, bank balance, etc) of myself, my spouse and dependant.

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A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	self	Spouse Name(s)	Dependent-1 Name Mis Swati	Dependent-2 Name	Dependent-3 Name
(i)	Cash	NIL	NIL	NIL	NIL	NIL
(ii)	Deposits in Bank, Finacial Institutions and Non-Banking Financial Companies	30000/- In S.B.I. Saving Account.	NIL	NIL	NIL	NIL
(iii)	Bond, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Saving, LIC Policeis, etc	6005/-Yearly LIC 7270/- Yearly LIC	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make.etc)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold - 10gm 55000/-	NII	NIL	NIL	NIL
(vii)	Other assets, such as values of claims/ interests	NIL	NIL	NIL	NIL	NIL

सुनी-पना कुमारी न्मीयरी

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\*Dependant here means person substantially dependent on the income of the employee.

## B. Details if Immovable assets

[Noe: Properties in joint ownership the extent of joint ownership will also have to be indicated]

SI. No.	Description	self	Spouse Name(s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 Etc. Name
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Building (Commercial andresidential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	House / Apartments, etc Location (s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

## (2) I give herein below the details of my liabitites/ overdues to public financial institutions and government dues:

SI. No.	Description	Name & address of Bank / financial Institutions(s)/ Department(s)	Amount out standing as on
(a)	(i) Loans from Banks	9,96,000/- Financial Departments (Bihar) 6,00,000/- Loans SBI vidhan	6,95,600/- Outstaning 4,00,000/- Outstaning

		Mandal	
	(ii) Loans from Financial Institutions	NIL	NIL
	(iii) Government Dues: (a) dues to department dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues of departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departmets dealing with government transport (including airctaft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicatethe assessment year upto wich Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment Year 2022-23 PAN No- BAMPC5749P	
	(ii) Wealth Tax [Also indicate the assessment year upto wich Wealth Tax return filed]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

## Personal Detail GPF/CPF/PRAN No:-PTS/BLA-1172 Gendre:-(M/F)Date of Birth:-(DD/MM/YYYY) 0 6 0 1 1 9 6 9 Class / Group:-(A/B/C) С Cadre :-Bihar Vidhan Sabha (Full Name e.g. B.A.S.- Bihar Administrative Service, B.S.S. Bihar Secretariat Service etc.) Home District :-Begusarai

सुनी-यना कुमारी भीधरी

I hereby declare that the above details are true to the best of my knowledge and belief,

Signature:- युली-यना कुमारी-भोष्यरी

Name of Employee:- Sulochana Kumari Choudhary

Designation:- Office Attendant

Department:- Bihar Vidhan Sabha, Patna

Note:

Place:

Patna

Date: 03 2 2023

Please sign each page of the deciaration. Asset declaration form

must be in A4 size white paper with computer typed (single side)

in prescribed format.